Written Answers	AUGUST 8, 1983	Written	Answers	232
Minister/Secretary incharge of	Consumer		Member	
Minister/Secretary incharge of	Consumer		Member	
Minister/Secretary incharge of	Consumer		Member	
Protection in 5 States (by rotat	ion for one year)		Member	
Minister Secretary incharge of	cusumer		Member	
Protection in 2 Union Territori	es (by rotation for one year)		Member	
One Member representing SC a	& ST		Member	
Members, not exceeding four, Government representing (a) (b) Consumer Associations (by	Vomen's organisations and	ral	Member	
Members, not exceeding four, to Government representing (a) W Consumer Associations (by rotal	omen's organisations and (b		Member	
Members, not exceeding four to Government representing (a) W				

24. Members, not exceeding four, to be nominated by the Central Government representing (a) Women's organisations and (b) Consumer Association (by rotation for one year)

Consumer Associations (by rotation for one year)

Member

Member

25. Indian Standards Institution

231

14.

15.

16.

17.

18.

19.

20.

21.

22.

23.

Member

26. National Co-operative Consumer Federation

Member

Joint Secretary incharge of Consumer Production in the 27. Department of Civil Supplies,

Member Secretary

## Consumer Movement in India

SHRI SATISH AGARWAL: 2458. Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the replies to Unttarred Question No. 2541 on 14 March, 1983 and Unstarred Question No. 9510 on 2 May 1983 regarding Consumer in India and state:

- (a) the names, designation, address, phone, specific responsibility and powers of official who is empowered attend to consumer grievances concerning consumer protection laws specified in part.
- (b) of the above noted question,
- (b) the names and addresses of each consumer organisation granted assistance in

terms of conditions of eligibility specified in statement to USQ No. 9510 along with its legal status (e.g. society, trust etc.), amount of assistance granted in each of last three years to each applicant; and

(c) the assistance given to each consumer organisation under each specific activity mentioned in part (c) of USQ No. 9510 along with details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD & CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO): The information is being collected

and will be laid on the Table of the House. The information is given (b) and (c) in the attacted statement.

5/1, Red Cross Place,

Calcutta.

233

## Statement

Statement showing names, addresses, status, activity and Financial Assistance given to organisations during 1980-81, 1981-82 and 1982-83.

Name and address of the Organisation	Legal Status	Specific Activity with details	Amount
1980-81			
Consumers' Action Form, 5/1, Red Cross Place, Calcutta.	Society	Publication of magazine concerning consumer affairs.	- Rs. 9,032/-
		For 1979-80 Rs. 3,052/- For 1980-81 Rs. 5,980/-	
		Running of Consumer Com- plaint Counters	Rs. 13,219/-
		For 1979-80 Rs. 989/- For 1980-81 Rs. 12,230/-	
Mahila Dakshata Samiti, 2, Telegraph Lane, New Delhi.	Society	Consumer education through exhibition on Food Adulteration	n Rs. 1,290/-
		Setting up of a Laboratory for testing of consumer items	Rs. 23,155/- (1st instalment)
National Consumers' Front, B-12, Pandara Road, New Delhi.	Society	Creating infrastructure and for bringing out publicity materials concerning consumer affairs.	Rs. 40,000/-
Consumer Education and Research Centre, Thakorebhai Desai Smarak Bhavan, Ellisbridge, Near Law College, Ahmedabad.	Trust	Creating infrastructure for development of a Library for consumer education.	Rs. 29,860/-
		Study on Edible Oils and consumer education thereof.	Rs. 18,425/-
1981-82			
Mahila Dakshata Samiti, 2, Telegraph Lane, New Delhi.	Society	Setting up Laboratory for testing of consumer items	Rs. 5.910/- (2nd instalment)
Consumers' Action Forum,	Society	Running of Consumer	Rs. 14,800/-

Complaint Counters.

235 Written Ans	wers	AUGUST 1983	Written Answ	vers 236
Name amd address of t Organisation	he Legal Status	Specific Acti- details	vity with	Amount
Indian Federation of Consumer Organisation 231, Jor Bagh, Ne w Delhi.	Society,	Office expenses, magazine, semina sumer education (ments for 1980-81	rs for con- (re-imburse-	Rs. 23,090/-
Consumer Education & Research Centre, Thakorebhai Desai, Smarak Bhavan, Ellisbridge, Near Law College, Ahmedabad.	Trust	Study on Drugs a Education thereof		Rs. 18,000/-
1982-83		۰		
Consumers' Action Forum, 5/1, Red Cross Place, Calcutta.	Society	Reimbursement for manazine (1981-8 concerning consu	2)	Rs. 7,436;
		Running of Cons Complaint Count		Rs. 21,750/-
		Publication of meconcerning consu 1982-83.		Rs. 10,200,
Consumer Education of Research Centre, Thakorebhai Desai Smarak Bhavan,	& Trust	Publication of m (Re-imbursment concerning confu	for 1981-82)	Rs. 25,740
Ellisbridge, Near Law College,		Internship Progr workers and edu	ramme for public	Rs. 11,100

consumers.

## Allotment of Land in Delhi Without Production of Ration Card

Ahmedabad.

2459. SHRI HARISH KUMAR GANGWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether hereafter it will not be necessary to produce ration card for allot-ment of land by DDA; and
- (b) if so, the reasons thereof and the likely reprecussions thereof in further congestion of the capital city of Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

## Supply of Raw Oil to States

2460. SHRI HARISH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: